GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
STARRED QUESTION NO –306
ANSWERED ON - 24/03/2021

RESERVATION IN PRIVATE SECTOR

306. # SHRI NEERAJ DANGI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether Government is considering to bring any reservation policy for job security in private sector for the people from SC/ST category;

(b) if so, the details thereof;

(c) if not, the efforts being made by Government for job equality in private sector for the people from SC/ST category; and

(d) whether Government has consulted with the industrialists in this regard, if so, the outcome of such consultation?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWARCHAND GEHLOT)

(a) to (d): A Statement is laid on the table of the House.

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Statement in answer to part (a) to (d) of the Rajya Sabha Starred Question No.*306 for 24.03.2021, by Shri Neeraj Dangi, Hon'ble MP regarding, "Reservation in Private Sector".

(a) to (d): At present, there is no such proposal with the Government. It was felt that the best course of action is through voluntary action by the industry itself.

In the context of reservation in private sector, the Industry representatives are willing to partner with the Government and appropriate agencies in enhancing and expanding current recruitment policy for the marginalized section, especially the Scheduled Caste (SC) and Scheduled Tribe (ST) at all levels, as also to encourage skill development and training.

Accordingly, the Apex Industry Associations have prepared Voluntary Code of Conduct (VCC) for their member companies centered around education, employability, entrepreneurship to achieve inclusion. Measures undertaken by the member of Industry Associations are inter-alia includes scholarships, vocation training, entrepreneurship development programmes and coaching etc.

The Industry Associations were requested to take more proactive measures under affirmative action in terms of adoption of villages and encouragement of SC/ST entrepreneurs, merit scholarships to research scholars, and the career guidance programmes for Tribal Students and support & contribute in the National Apprenticeship Promotion Scheme of Ministry of Skill Development & Entrepreneurship and explore the possibility of placement as well. Industry Associations were further requested to enroll at least 25% of Apprentices from SC/ST Communities.

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